## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

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NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

**SECTION** 

: 397/398

SI.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

M. Rozhan Atia

For Bospandarts

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is posted for the presence of the Petitioner failing which appropriate order will be passed. Put up on 10.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)

ghk